

EXCISE APPEAL BRANCH
WEEKLY DISPATCH STATEMENT
FROM 13/07/2026 TO 17/07/2026

Sr. No.	APPEAL NO.	FINAL ORDER	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
1	E/51550/2022	FO/51137/2026	10/07/2026	14/07/2026
2	E/53454/2018 E/53151/2018	FO/A/51167-68/2026	15/07/2026	16/07/2026
3	E/54060-62/2018	FO/A/51089-92/2026	15/07/2026	16/07/2026
4	E/51586-87/2022 E/CROSS/50461/2022 E/51552/2022	FO/A/51029-31/2026	14/07/2026	06/07/2026
5	E/ROA/50156/26 E/57884/13 E/ROA/50155/26 E/57908/13 E/ROA/50160/26 E/58595/13 E/ROA/50153/26 E/50551/15 E/ROA/50157/26 E/50835/15 E/ROA/50159/26 E/50836/15 E/ROA/50161/26 E/50891/15 E/ROA/50162/26 E/50899/15 E/ROA/50154/26 E/51603/15	FO/MO/50387-395/2026	13/07/2026	14/07/2026


24.7.26
Deputy Registrar
Excise Branch - DB

Kind attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: 
20/7/26